

**Line No. 5 allocated to Bhavanagar Salt Industrial Works Ltd. at Bhavanagar**

1014. SHRI GOLANDAZ M. HUSAIN:

SHRI IBRAHIM KALANIYA:  
SHRI SAT PAUL MITTAL: SHRI BISHAMBHAR NATH PANDE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the railway wagons of BVCJ for Bhav-nagar Salt and Industrial Works Pvt. Ltd. on the Western Railway were being placed on line No. 5 since 1943 to July/June, 1980 and the said line No. 5 was a free line and was being used by them for leading of salt bags,

(b) whether it is also a fact that operational advantage and convenience are recognised by all SMs at BVCJ since 1943 and the company is treated as a special customer by the railways and the said line was allocated for permanent use to the above company since 1943 and the company was given a special code No. 71;

(c) whether it is a fact that all of a sudden the D.O.S., D.C S. & D.R.M. Bhavnagar together had cancelled line No. 5 as a free line without any prior consultation with the above firm; and

(d) if so, what are the reasons therefor and whether the authorities and the Railway Minister have received a number of letters in the matter and if so, what are the details thereof and what action has been taken to restore the said line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d) The information is being collected and will be laid on the Table of the House.

**Complaints received from Bhavnagar Salt and Industrial Works Private Limited**

1015. SHRI IBRAHIM KALANIYA: SHRI DINESH GOSWAMI:

Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that a number of complaints have been received by the D.O.C. D.C.S. D.R.M. General Manager of the Western Railways as well as by the Railway Board and Railway Minister written by the Bhavnagar Salt and Industrial Works Private Limited of Western Railways dated 29-1-80, 4-2-80 and also during the period from January to July, 1980 regarding harassment caused to them by the local railway officers in connection with cancellation of the line No 5;

(b) if so, what are the details in this regard and what action Government have taken in the matter;

(c) whether it is also a fact that the Railway Minister has received letters/memoranda by the Members of Parliament during the period from May to July, 1980; and that a deputation of M.Ps. also has met the Minister of State for Railways recently in the matter; and

(d) if so, what action Government have taken or propose to take to restore the said line No. 5 to the above unit?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d) The information is being collected and will be laid on the Table of the House.

**Loss suffered by D.T.C.**

1016. SHRI R. R. MORARKA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the working of Delhi Transport Corporation-